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Title: Introduction of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 2016 (*Amendment of section 2, etc.*).

HON. DEPUTY SPEAKER: Item No.19â€”Shri Baijayant Jay Panda.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971."

The motion was adopted.

SHRI BAIJAYANT JAY PANDA : I introduce** the Bill.